## COURT-II

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## **APPEAL NO. 159 OF 2015 & IA NO. 255 OF 2015**

Dated: 13th April, 2018

Hon'ble Mr. Justice N.K. Patil, Judicial Member Present:

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

Sri Avantika Contractors (I) Ltd.

....Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr. ....Respondent(s)

: Mr. M. G. Ramachandran Counsel for the Appellant(s)

Mr. Pulkit Agarwal

Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) Mr. R. B. Sharma for R-2 :

## ORDER

Learned counsel, Shri M.G.Ramachandran, appearing for the Appellant and learned counsel, Shri R.B.Sharma, appearing for the second Respondent submitted that the pleadings in the matter are complete.

Submissions made by the learned counsel appearing for both the parties, as stated above, are placed on record.

List the matter for hearing on 11.07.2018.

(S.D. Dubey) **Technical Member** kt/vg

(Justice N.K. Patil) **Judicial Member**